

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 13th of November, 2024

NO. HC.VII-11/2024/11026/A #### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to direct the following Judicial Officers of the State of Arunachal Pradesh to attend the ECT training programme "**ECT_13_2024**" scheduled to be held on **24-01-2025** from **10.00 A.M. to 5.00 P.M.** at the Judicial Academy, Assam.

Sl. No.	Name of the Officer	Designation
1.	Shri Nani Grayu	LR-cum-Secretary (Justice), Govt. of Arunachal Pradesh
2.	Shri Ito Basar	District & Sessions Judge, Bomdila
3.	Shri Yomge Ado	Member Secretary, APSLSA, Itanagar
4.	Shri Tageng Padoh	District & Sessions Judge, Khonsa
5.	Shri Hirendra Kashyap	District & Sessions Judge, Yupia
6.	Shri Tailang Laji	Joint Registrar-cum-CPC, Gauhati High Court, Itanagar Permanent Bench, Yupia
7.	Shri Habung Tangu	CJM-cum-Civil Judge, Seppa
8.	Shri Domo Padu	CJM-cum-Civil Judge, Tezu
9.	Shri Damge Niri	CJM-cum-Civil Judge, Ziro
10.	Smti. Kenyir Kato	CJM-cum-Civil Judge, Yupia
11.	Smti. Sonia Ketan	Secretary, DLSA, Papum Pare District
12.	Shri Narang Laji	Secretary, DLSA, Khonsa (i/c JMFC-cum-Civil Judge, Khonsa)
13.	Shri Utumso Boo	CJM-cum-Civil Judge, Aalo
14.	Shri Tashi Wangchu	JMFC-cum-Civil Judge, Anini
15.	Shri Bido Sora	JMFC-cum-Civil Judge, Pangin
16.	Shri Dene Mena	JMFC-cum-Civil Judge, Yupia

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo HC.VII-11/2024/11027/A, Dated: 13-11-2024

Copy forward for information and necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
3. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.

[The Judicial Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled to T.A. & D.A. as admissible under the Rules]

4. The Registrar (Admin./Vigilance/Estt.i/c), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.

(He is requested to inform all Concerned Officers of his State about this notification)

7. The District & Sessions Judge, Papum Pare / Lohit / East Siang (Paighat) / East Kameng / West Kameng / Lower Subansiri / Tirap.

(He/She is requested to inform all concerned Officers under his/her control about this notification)

8. The nominated Judicial Officers.
 - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at judicialacademyassam@gmail.com on or before **15-01-2025** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. **Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of**

accommodation to the Judicial Academy, Assam during the training period.

c. The nominated officers are to arrange for accommodation and food for the staff accompanying them, if any.

9. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

10. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy.

11. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

12. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)


REGISTRAR (JUDICIAL) 13-11-2024